

(31)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

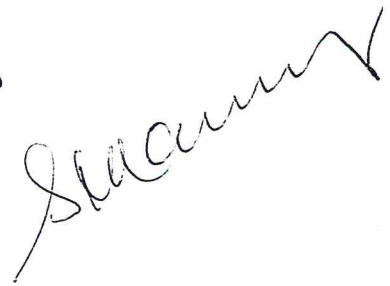
COMPANY APPLICATION NO. : IA/218/2018
PETITION NUMBER : TCP/234/2017
NAME OF THE PETITIONER(S) : JEEVAN TELECASTING CORPORATION LTD
NAME OF THE RESPONDENT(S) : JACOB THOOMKUZHY & 1 ORS
UNDER SECTION : RULE 11

S.No.	Name (in Capital)	Represented by	Signature
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Dr. K. S. Ravi Chandran, ACS

S. Manjula Devi, ADV
For CSR & Co

Applicants)
For Respondents



Dr. K. S. Ravi Chandran, ACS

For (K. Manoj Menon)

Counsel for

Respondent

Dr. K. S. Ravi Chandran, ACS

ORDER

Counsels for both the parties present and are directed to file reply before the next date of hearing by circulating copy to the other side. Matter is posted for arguments. Put up on **06.09.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)